

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 13

Appeal No. 276/252/PB/2019

IN THE MATTER OF:

Abhijit Paliwal & anr.

Vs.

RoC

Order under Section 252

.... Applicant/petitioner

.... Respondent

Order delivered on 14.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. H.C SURI

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Applicant:

Mr. Virender Ganda, Sr. Adv. with Mr. Ashish Agarwal,
Mr. Gurucharan Singh, Adv.

For the Respondent(s):

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ORDER

Notice of the appeal be issued to ROC, Delhi returnable on
18.03.2019.

Process dasti.

List on 18.03.2019.



(M. M. KUMAR)
PRESIDENT



(H.C SURI)
MEMBER (TECHNICAL)